

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No. K-13026/02/2023-US.II
Government of India
Ministry of Law & Justice
Department of Justice
(Appointments Division)

Jaisalmer House, 26, Man Singh Road,
New Delhi-110 011.

Dated: 12th September, 2023.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint S/Shri Justices (i) A. A. Nakkiran (ii) Ms. Nidumolu Mala, (iii) S. Sounthar, (iv) Sunder Mohan and (v) Kabali Kumaresh Babu, Additional Judges of the Madras High Court, to be Judges of that High Court, with effect from the date they assume charge of their respective offices.

mp
12/9/2023

(Rajinder Kashyap)

Special Secretary to the Government of India
Tele: 2338 3037

To

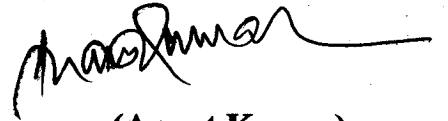
The Manager,
Government of India Press,
Minto Road,
New Delhi.

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Copy to:-

1. S/Shri Justices (i) A. A. Nakkiran (ii) Ms. Nidumolu Mala, (iii) S. Sounthar, (iv) Sunder Mohan and (v) Kabali Kumaresh Babu, Additional Judges, Madras High Court through the Registrar General, Madras High Court, Chennai.
2. The Secretary to Governor, Tamil Nadu, Chennai.
3. The Secretary to Chief Minister, Tamil Nadu, Chennai.
4. The Secretary to the Chief Justice, Madras High Court, Chennai.
5. The Chief Secretary, Government of Tamil Nadu, Chennai.
6. The Registrar General, Madras High Court, Chennai.
7. The Accountant General, Tamil Nadu, Chennai.
8. The President's Secretariat, (CA.II Section), Rashtrapati Bhawan, New Delhi.
9. PS to Principal Secretary to the Prime Minister, PM's Office, South Block, New Delhi.
10. Registrar (Conf.), o/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
11. PS to MoS, L&J (I/C)/ PPS to Secretary (Justice).
12. Sr. Technical Director, MC, Department of Justice, with a request to upload on the website of the Department (www.doj.gov.in).



(Anant Kumar)

Under Secretary (Appointments-II)

Tele: 011-23383087